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 11/03/1981, 113

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**PROFORMA FOR DECLARATION OF ASSETS**  
 (AS ON 10-01-2013)

Name of officer (In full) :- UMESH KUMAR UPADHYAY

Date of Birth :- 11/03/1981

Present Post held :- 7<sup>th</sup> CIVIL JUDGE-II,

DIST. AND SESSION COURT, JAGDALPUR

Name of District, Sub-Division, Taluka and Village in which property is situated	Name and Details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with date of acquisition and name with details from whom acquired
	Housing and other Building	Land		
1. Dist. - DAMOH (M.P.) Sub-division - Tendukheda Vill. - Pidrari Maal	—	0.40 Hect. Agricultural land.	In my name and in the name of Mr. Somesh Upadhyay (Brother)	Ancestral Property. (Have share in partition)
2. Dist - DAMOH (M.P.) Sub-division - Tendukheda Vill - Pidrari Maal	—	1.38 Hect. Agricultural land	In my name and in the name of Smt. Mamta Upadhyay & Somesh Upadhyay (Mother & Brother)	Ancestral Property (Have share in partition)
3. Dist - DAMOH (M.P.) Sub-division - Tendukheda Taluka - Tendukheda	—	600 Sq. feet Plot	In the name of Smt. Mamta Upadhyay (Mother)	Self Acquired property of my Mother (before I joined Judicial Services.)

Movable Property (Valued Above - 25,000/- Rs.)

<u>Name of Article</u>	<u>Value</u>	<u>Description</u>
1. A MARUTI ALTO CAR	- 3,26,000/- (Approximate Value)	Purchased by me before I joined Judicial Service.
2. A lenovo laptop	- 33,000/- (Approximate Value)	Purchased by me.

Jewellery (Lump Sum)

<u>Jewellery (Worth Rs.)</u>	<u>Value</u>	<u>Description</u>
1. Gold - 220 Gm. (Approximate)	- 6,60,000/- (near about Value)	Received at the time of Marriage before joining as Judge.
2. Silver - 1500 Gm. (Approximate)	- 90,000/- (near about Value)	Received at the time of Marriage before joining as Judge.

Shares/Debtentures

NIL

No. of Shares

NIL

Name of Issuing Company

Life Insurance Policy & others

1. Policy no. 373360027 of LIC of India.	Premium - 3549/- Per Year Sum Assured - 1,00,000/- (One lakh)
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Bank Deposits/Securities & Investments.

AMOUNTS

Name of Bank	City	Amount
1) Fixed Deposites  NIL	NIL	NIL
2) Savings Bank A/CS 1. SBI, COLLECTORATE, BRANCH, JAGDALPUR 2. SBI, SAGAR UNIVERSITY, SAGAR BRANCH	JAGDALPUR — 43,000/- SAGAR(M.P.) — 2786/-	NIL
3) PPF NIL	NIL	NIL
4) GPF/CPF NIL	JAGDALPUR — 18670/-	NIL
5) NSS/NSC NIL	NIL	NIL
6) Others NIL	NIL	NIL

† In case where it is not possible to assess the value accurately, the approximate value in relation to present condition may be indicated.  
 Note- The expected declaration of assets is subject to Provision of C.G. Civil Services (conduct) rules, 1965.

Signature & Date

*(Signature)*  
 14/01/2012